## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P. No 236/KB/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M.

Name of the Company		Beltas Merchants Pvt.Ltd -Versus- S.B. Pigments Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

2. S. Trinely. Delv JR-143

1. Mr. Pranit Kr. Ray, Sr. Adv Jos Pettmaner. Mr. A. Kanodia, Mdr Jos Pettmaner. Mr. S. Sampon. Adv Mr. A. Dan - Ader

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 3 are present.

List on 05/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)